

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VADRAJ CEMENT LIMITED OPERATING IN CEMENT INDUSTRY AT SURAT & KUTCH,
GUJARAT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vadraj Cement Limited (CIN: U36941MH1996PLC185707)
2.	Address of the registered office*	3 rd Floor, Lloyds Centre Point, Appasaheb Marathe Marg, Prabhadevi, Mumbai-400025, Maharashtra, India*
3.	URL of website	https://vadrajcementcirp.com/
4.	Details of place where majority of fixed assets are located	Assets are located in the manufacturing units of the Corporate Debtor located at Kutch and Surat in Gujarat
5.	Installed capacity of main products/ services	The Company has an approx. 10,000 TPD clinker unit at Kutch (Gujarat) and approx. 6 MTPA cement grinding unit at Surat (Gujarat) (partially constructed) along with limestone mining rights and a captive jetty in Kutch (partially constructed) (As per preliminary available information)
6.	Quantity and value of main products/ services sold in last financial year	Not applicable (Company is presently non-operational).
7.	Number of employees/ workmen	NIL (as on date, the RP is not aware of any active employees / workmen considering that the CD has been non-operational for more than 4 years.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All the relevant documents are available at https://vadrajcementcirp.com/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	All the relevant documents are available at https://vadrajcementcirp.com/
10.	Last date for receipt of expression of interest	April 15, 2024 (revised)
11.	Date of issue of provisional list of prospective resolution applicants	April 25, 2024 (revised)
12.	Last date for submission of objections to provisional list	April 30, 2024 (revised)
13.	Date of issue of final list of prospective resolution applicants	May 10, 2024 (revised)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	May 15, 2024 (revised)
15.	Last date for submission of resolution plans	June 14, 2024 (revised)
16.	Process E-mail ID to submit Expression of Interest	vcl.resolution@gmail.com

*In process of being changed to another location in Mumbai



Sd/-

Pulkit Gupta

IBBI/IPA-001/IP-P-02364/2021-2022/13697
EY Restructuring LLP, 3rd Floor Worldmark 1,
IGI Airport Hospitality District, Aerocity,
New Delhi, 110037

For Vadraj Cement Limited

March 26, 2024

Place: Mumbai